

## **NOTICE**

Option/willingness are invited from such Judicial Officers of the rank of U.P.H.J.S. Cadre from the category mentioned below, who have retired between the period from 01.01.2015 to 31.05.2015 for the post of Presiding Officers in Industrial Tribunals/Labour Courts, Uttar Pradesh.

- (a) **Presiding Officer, Labour Courts, Uttar Pradesh (from OBC Category – To be filled up from the Judicial officers of OBC Category).**

The application in prescribed proforma (in duplicate) may be sent in such manner so as to reach the undersigned latest by **25.07.2015** .If any person has already got any other assignment after retirement they should indicate such assignment in the bottom of prescribed proforma.

Encl: as above

**Date : 10.07.2015**

Sd/-  
**Joint Registrar (Judicial)(Services)  
High Court, Allahabad  
Fax No. 0532 – 2422785**

**PROFORMA FOR THE POST OF PRESIDING OFFICER IN INDUSTRIAL  
TRIBUNALS/LABOUR COURTS, UTTAR PRADESH**

1. Name of the Officer :  
(In Capital Letters)
2. Father's Name :
3. Date of Birth :
4. Date of Retirement :
5. Caste Category (whether belongs :  
to SC/ST/OBC/General Category)  
(Attested copy of relevant certificate  
be attached)
6. Home Town with present :  
residential address
7. Postal Address (For Correspondence) :
8. Qualification :  
(Attested copy of relevant documents  
be attached)
9. Designation with present place of :  
Posting (if any)
10. Date of appointment & Promotion in :  
U.P. Higher Judicial Service &  
U.P. Nyayik Sewa
11. If any other assignment have already :  
gotten

Date :

Signature of the Officer